CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 704/2018 In O.A No. 2023/2018

New Delhi, this the 11th day of February, 2019

Hon'ble Sh. V. Ajay Kumar, Member (J) Hon'ble Ms. Aradhana Johri, Member (A)

Jagdish Chander Verma, Aged about 77 years, S/o. Late Sh. Chanderbhan, R/o. 1132, Sector 6, Bahadurgarh, Distt. Jhajjar (Haryana).

...Petitioner

(By Advocate : Mr. S. N. Sharma)

Versus

Sh. Vishwesh Chaobe General Manager, Northern Railway, Baroda House, New Delhi – 110 001.

...Respondents

(By Advocate : Mr. Shailender Tiwari)

ORDER (ORAL)

Hon'ble Sh. V. Ajay Kumar, Member (J)

Learned counsel for petitioner submits that the order of this Tribunal has been complied with.

Accordingly, the Contempt Petition is closed.
Notices are discharged.

(Aradhana Johri) Member (A) (V. Ajay Kumar) Member (J)

/Mbt/